

(b) Five stations viz., Viramgam, Ankleshwar, Godhra, Hapa and Okha.

**Sale of Eatables by unauthorised People in Running Trains**

†728. DR. A.K. PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that a large number of adulterated eatables are being sold by unauthorized people in running trains;

(b) whether it is a fact that the said vendors charge arbitrary price from the passengers; and

(c) if so, the steps Government propose to take to keep a check on such vendors?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O. RAJAGOPAL): (a) No, Sir.

(b) and (c) Do not arise.

**Looting of Passengers of Howrah Bound Summer Special**

729. DR. KARAN SINGH:

SHRI C.M. IBRAHIM:

Will the Minister of RAILWAYS be pleased to state:

(a) whether passengers of a Howrah Bound Summer Special were looted soon after it left the New Delhi Railway Station on 1st September, 2001;

(b) if so, the details of the incident; and

(c) the steps taken to provide security to passengers against such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O. RAJAGOPAL): (a) and (b) Yes, Sir. On 31.8.2001, some armed miscreants had boarded the 232 Dn. Summer Special train in Coach No. S-8 from New Delhi. Just after the train

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† Original notice of the question was received in Hindi.

had left New Delhi, they looted the belongings of passengers and escaped at Sahibabad Station. On reaching Kanpur, a complaint was lodged by a passenger with the Government Railway Police Station which registered a case under crime No. Nil/2001 under section 395 and 397 of the IPC and transferred the same to GRP Delhi. GRP Delhi, in turn, referred the case to GRP/Ghaziabad on the point of jurisdiction.

(c) "Policing" being a State subject, prevention of crime on Railways including running trains is the Constitutional responsibility of the State Governments. However, the Railways have taken the following steps to check crime.

1. Regular Coordination Meetings are held between the Railways and the Police Authorities to ensure adequate security to the passengers.
2. Exchange of intelligence on crime and criminality is done between the Railways and the Police Authorities.
3. Anti-social elements are removed from Railway premises and the trains by Railway personnel.
4. Monitoring through CCTV and announcements through Public Address System which are made at important Railway stations to alert the travelling public against theft etc.
5. Accommodation is provided to the Government Railway Police personnel for escorting the trains. Accommodation is also provided to Mobile Police Stations, on selected trains.

#### **Doubling of Delhi-Ahmedabad-Delhi Rail Line**

730. SHRI BRAHMAKUMAR BHATT: Will the Minister of RAILWAYS be pleased to state:

(a) whether the survey for doubling of Delhi-Ahmedabad-Delhi via Jaipur-Ajmer-Abu Road rail line has been completed;

(b) if so, by when, the project would start and be completed;

(c) whether the route would be electrified; and